

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.260
Appeal/32(AHM)2022

Proceedings under Section 59 Co. Act, 2013

IN THE MATTER OF:

Nishita Popatbhai Patel
V/s
Tejnish Agro Pvt Ltd & Ors

.....Applicant

.....Respondent

Order delivered on: 18/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Ujash Patel, Adv. for Mr. Aditya J Pandya Adv.
For the Respondent : Mr. Mohammed Arkam G Shaikh, Adv.

ORDER

Ld. Counsel for the applicant seeks adjournment.

List for further consideration on 11.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)